

ITEM NO.24

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4120-4121/2024

STATE OF U.P.

Appellant(s)

VERSUS

RAHUL SINGH @ GOVIND SINGH

Respondent(s)

IA No. 47715/2023 - EXEMPTION FROM FILING O.T.)

Date : 18-12-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Shaurya Sahay, AOR
Ms. Ruchil Raj, Adv.

For Respondent(s)

Mr. Mujahid Ahmad, Adv.
Mr. S.krishnamoorthy, Adv.
Mr. K.kumaravadivel, Adv.
Mr. Jitender Khurana, Adv.
Mr. Chand Qureshi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records from the High Court as well as Trial
Court are still awaited. Reminder be issued.

List again on 06.02.2025.

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SUJATA SINGH
Registrar